

## WELCOME NOTE

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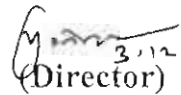
### Instructions for Newly Appointed Civil Judges (Junior Division) who shall be joining Induction Training

1. **The Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed officers in the Civil Judge (Junior Division) Cadre; and wishes them a bright future.**
2. Every trainee officer shall positively report at Jai Narayan Vyas Town Hall, High Court Road, Jodhpur on 11.12.2013 at 08:30 a.m. sharp. While reporting, as also on every occasion related with training (except when specifically exempted), the trainee officer must be wearing the prescribed uniform. The prescribed uniforms are as under :-
  - (i) For Male officers: White shirt; white/white & black stripped trousers; black coat; and black tie.
  - (ii) For Female officers: White saree or white kurta and white salwar/white churidar; and black coat.The trainee officer is advised to bring sufficient sets of prescribed uniform for regular use.
3. On the inaugural day i.e., 11.12.2013, the stay arrangements shall have to be made by the trainee officers themselves at their own level.
4. At the time of reporting, the trainee officer will submit a paper written in his/ her own hand-writing stating his/ her contact number, mail ID, academic qualification and experience, his/ her strong points and weak points in Judicial knowledge (academic and practical), and his/ her expectations as regards training module.
5. While reporting, every trainee officer shall submit 4 passport size photographs with personal information sheet.
6. Every officer must have savings bank account in any of the branches of State Bank of India (SBI) or must bring the requisite documents for opening a new bank account in SBI.
7. It shall be the responsibility of the trainee officer to collect the stationery items including bag, daily diary etc., to be provided by the RSJA.
8. After Inauguration and two working sessions on 11.12.2013, the trainee officers shall be divided on that very day into 3 groups for **first phase** of the training i.e. "**Introduction to the Justice Delivery System**". This is likely to be conducted at Jodhpur, Jaipur and Ajmer. The trainee officers in Group-A will stay at Jodhpur and those in Group-B and Group-C will proceed to Jaipur and Ajmer respectively in the afternoon of 11.12.2013 itself. After completion of this first phase of training, the Institutional Induction Training shall commence at Jodhpur from 23.12.2013. The detailed instructions in that regard will be given in due course of time.



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9. Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training. Any prayer for a leave for more than one day shall be placed before Hon'ble the Chairman, RSJA.
10. During 11.12.2013 to 21.12.2013, on the working days, tea, snacks and cookies will be provided by the RSJA during 2/3 intervals. Working lunch will also be provided by RSJA during this period. However, payment against morning tea, breakfast and dinner shall be made by the trainee officers themselves.
11. Starting from 23.12.2013, the expenses towards boarding (morning tea, breakfast, lunch, dinner etc.) shall be borne by the trainee officers themselves, as were the arrangements in the preceding trainings of the newly recruited RJS officers. Therefore, the officers are advised to keep adequate financial arrangements for the same. However, on the working days during Institutional Training, tea, snacks etc. may be provided by RSJA.
12. During the entire period of training, the trainee officers shall be under the immediate control and supervision of the Course Director Shri Girijesh Kumar Ojha, Deputy Director, RSJA.

  
3.12.13  
(Director)

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

प. 19(7)न्याय/2011

जयपुर दिनांक 02.12.2013

आज्ञा

राजस्थान राज्य न्यायपालिका, जयपुर के परामर्श से राजस्थान लोक सेवा आयोग, अजमेर द्वारा आयोजित राजस्थान न्यायिक सेवा प्रविष्टि परीक्षा 2011 में प्रदर्शित निम्नलिखित अभ्यर्थियों को उनके योग्यता क्रम के अनुसार न्यूनतम राजस्थान महोदयों के आदेश से राजस्थान न्यायिक सेवा नियम 2013 के नियम 28 के अनुसरण में 2 न्यूनतम न्यूनतम परीक्षा काल पर फोन नं. 27700-773-33090-920-40450-1080-44770 में उक्त का आदेश प्रेषण करने के विमल में लिखित न्यायाधीश (न.न्या.) एवं न्यायिक अधिकारी के पद पर राजस्थान न्यायिक सेवा के लिए-

S.NO.	R.NO	NAME S/SHRI	CATEGORY
1	200058	SEEMA DHAKA	GE,WE
2	200312	MANISH HARJAI	GE
3	201167	MANISH KUMAR AGARWAL	GE
4	100310	MAHENDRA SOLANKI	SC
5	100345	MANISHA SHARMA	GE,WE
6	200955	ASHISH KUMAR KUMAWAT	GE
7	200893	KIRTI SINGHMAR	GE,WE
8	200513	SUSHMA SHARMA	GE,WE
9	201169	UTTAMA MATHUR	GE,WE
10	100032	RESHMA KHAN	GE,WE
11	201221	BHAWNA BHARGAVA	GE,WE
12	200290	SAMEEKSHA GAUTAM	GE,WE
13	200964	GEETA PATHAK	GE,WE
14	100438	RENJ SINGLA	GE,WE
15	200933	NEHA SHARMA	GE,WE
16	100013	KAVITA RANAWAT	GE,WE
17	201009	SNEHLATA JAKHAR	BC,WE
18	200269	NAMRATA PAREEK	GE,WE
19	100354	RAHUL CHAUDHARY	GE
20	200729	DUDA RAM KHOKER	BC
21	201395	GUNJAN GOYAL	GE,WE
22	200020	VIKAS KALER	BC
23	100161	ANURADHA DADHICH	GE,WE
24	100488	GAURAV SHARMA	GE
25	100370	MANDVI RAJVI	GE,WE
26	200552	SURENDER KAUSHIK	GE
27	200685	SARITA CHAUDHARY	BC,WE
28	100473	ARTI MAHESHWARI	GE,WE
29	201003	VIKAS ACHRA	BC
30	100090	GARIMA SOLDA	BC,WE
31	200036	PLRVA CHATURVEDI	GE,WE
32	100602	RITU PANWAR	BC,WE
33	100411	POONA RAM GODARA	BC
34	201040	LEKHPAL SHARMA	GE
35	100609	MAMTA MENARIA	GE,WE,DV
36	100348	ANJUM KHAN	BC,WE
37	100190	VIPIN BISHNOI	GE
38	200043	RAVIKANT SONI	BC
39	201328	SRISHTI CHOUDHARY	BC,WE
40	200722	PRIYANKA PAREEK	GE,WE
41	200047	SHALINI SHARMA	GE,WE
42	201066	BHANWAR SINGH	GE

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43	200788	NIKHIL SINGH	SC
44	201277	NAGENDRA SINGH	GE
45	200548	ARCHANA GUPTA	GE,WE
46	201052	VYRAJ SINGH	BC
47	201299	CHE TAN KI MAR GOYAL	GE
48	100081	PRIYA TAWRI	GE,WE
49	200222	KARUNA SHARMA	GE,WE
50	100131	AMBIKA SOLANKI	BC,WE
51	100186	SUNITA	BC,WE
52	201296	SIMAN SAJJARAN	BC,WE
53	201026	RAMKANYA SONI	BC,WE
54	200311	KAMAL KUMAR VERMA	BC
55	200195	SANTOSH KI MAR BAIRWA	SC
56	201150	PARVEEN BANU	BC,WE
57	200556	JYOTI SINGH MEENA	ST,WE
58	200641	SAVITRI SINGH	BC,WE
59	200370	SURENDRA CHOUDHARY	BC
60	100424	RICHA CHOUDHARY (BADAL)	BC,WE
61	201204	NARAYAN PRASAD	BC
62	100494	MILKESH CHAWLA	SC
63	200861	PRADEEP KUMAWAT	BC
64	201031	NAVEEN KUMAR KILANIYA	SC
65	200130	REKHA RANI	BC,WE
66	201028	ASHUTOSH SINGH ARHA	BC
67	200597	SARITA YADAV	BC,WE
68	100489	VIKAS KUMAR SWAMI	BC
69	200706	MAMTA SAINI	BC,WE
70	200525	UMESH VEER	SB
71	201256	MOHAMMED AZAM	BC
72	201248	MANOJ KUMAR NIMORIYA	SC
73	100114	NILESH SINGH CHOUDHARY	BC
74	100314	PRIYANKAR SIHAG	BC
75	100548	SUNITA NASVARIYA	SC,WE
76	100024	RAMESH KUMAR	SC
77	200295	PRAKASH CHANDRA MEENA	ST
78	100301	VIJENDRA KUMAR	SC
79	200038	KANA RAM MEENA	ST
80	200750	KALL RAM	SC
81	100151	NIKESH BHAGORA	TSP-ST
82	100157	HARISH KUMAR	SC
83	100525	MANOJ TIWARI	GE,LD
84	200607	JYOTSNA MEENA	ST,WE
85	100581	VIKAS MARAG	ST
86	100274	RAJDEEP KAUR	SC,WE
87	200144	VINEET KUMAR	SC
88	200976	MAHAVEER SINGH CHARAN	SC
89	100062	DIMPLE JANDEL	ST,WE
90	100063	KAMAL KUMAR	BC,LD
91	100135	KIRAN KUMAR CHOLHAN	SC
92	200008	RANVEER SINGH	SC
93	201383	KRISHNA MEENA	ST,WE
94	200954	KRISHNA TANWAR	SC,WE,DV
95	201285	NAVEEN KUMAR JHARWAL	ST
96	201132	GOVIND RAM MEENA	ST
97	200677	RAJESH KUMAR MEENA	ST
98	201110	RENU SHAKET	SC,WE
99	200653	RAMESH KUMAR KAROL	ST

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12/12



100	200294	SHER SINGH MEENA	ST
101	200946	POONAM MEENA	ST,WE
102	201148	PARTAP SINGH MEENA	ST
103	201070	SURENDRA KUMAR	ST
104	201408	NEELAM MEENA	ST,WE
105	200628	MANORAMA MEENA	ST,WE
106	200816	HARI MOHAN MEENA	ST
107	100198	ABHISHEK KODAP	ST
108	200674	RAVI KANT MEENA	ST
109	201138	RAJ PAL MEENA	ST
110	200914	SEEMA KAROL	ST,WE
111	200150	POORAN SINGH MEENA	ST
112	100047	MAHESH SINGH MEENA	ST

इस आदेश से राजस्थान लोक सेवा आयोग, अजमेर द्वारा जने की गई नियमित अयोगियों की मूल सूची में दर्शात दरिखता जन अलगकित रहेत।

उक्त अधिकाशिते के अलगकित, प्ररिक्षण के आदेश नमनेत उक्त न्यायालय द्वारा जारी किये जायेगे।

राजपाल महोदया की आजा से

प्रकाश गुप्ता

प्रमुख शासन सचिव

प्रतिलिपि विभागांकित को मुख्यालय में आवश्यक कार्यवाही हेतु प्रेषित है

1. अधिरिक्त मुख्य सचिव महान्द्रेम राजपाल महोदया, राजस्थान जयपुर।
2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान जयपुर
3. शासन सचिव, माननीय जेडी मन्ने महोदय, राजस्थान जयपुर
4. मुख्य सचिव महोदय, राजस्थान जयपुर।
5. प्रमुख शासन सचिव, कर्तव्य विभाग सचिवालय जयपुर
6. राजिस्ट्रार जनरल, राजस्थान उक्त न्यायालय जयपुर के उक्त क्रमांक 17471 दिनांक 29.11.13 के काम में 112 प्रतियां सहेत
7. सचिव, राजस्थान लोक सेवा आयोग, अजमेर के पत्र क्रमांक 1120 दिनांक 22.08.13 के काम में।
8. महालेखाकार, (संख्या: 23 हक), राजस्थान, जयपुर।
9. अधीक्षण कर्तव्य मुख्यमन्त्री जयपुर के अलगकित राजपत्र में प्रकाशन हेतु।
10. संबंधित व्यक्तिल/ विजे अलगकित
11. सक्षिता सचिवकी

जयपुर  
(राजेन्द कुमार)  
उप शासन सचिव  
21.11.13

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/160/2013

Date : 4<sup>th</sup> December, 2013

The order of appointment of following 112 candidates to the Rajasthan Judicial Service as Civil Judge (Junior Division) & Judicial Magistrates in Civil Judge Cadre has been issued by the Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur vide No.F.19(7)Nyay/2011 dated 02.12.2013. The appointment of these officers would be with effect from the date they assume charge of their office as trainees. They are directed to report at Jai Narayan Vyas Town Hall, High Court Road, Jodhpur on 11.12.2013 at 8.30 a.m. Sharp.

S.NO.	NAME SARVA SHRI/SMT./MISS
1	SEEMA DHAKA
2	MANISH HARJAI
3	MANISH KUMAR AGARWAL
4	MAHENDRA SOLANKI
5	MANISHA SHARMA
6	ASHISH KUMAR KUMAWAT
7	KIRTI SINGHMAR
8	SUSHMA SHARMA
9	UTTAMA MATHUR
10	RESHMA KHAN
11	BHAWNA BHARGAVA
12	SAMEEKSHA GAUTAM
13	GEETA PATHAK
14	RENU SINGLA
15	NEHA SHARMA
16	KAVITA RANAWAT
17	SNEHLATA JAKHAR
18	NAMRATA PAREEK
19	RAHUL CHAUDHARY
20	DUDA RAM KHOKER
21	GUNJAN GOYAL
22	VIKAS KALER
23	ANURADHA DADHICH
24	GAURAV SHARMA
25	MANDVI RAJVI
26	SURENDER KAUSHIK
27	SARITA CHAUDHARY
28	ARTI MAHESHWARI

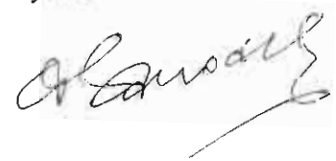
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S.NO.	NAME SARVA SHRI/SMT./MISS
29	VIKAS ACHRA
30	GARIMA SOUDA
31	PURVA CHATURVEDI
32	RITU PANWAR
33	POONA RAM GODARA
34	LEKHPAL SHARMA
35	MAMTA MENARIA
36	ANJUM KHAN
37	VIPIN BISHNOI
38	RAVIKANT SONI
39	SRISHTI CHOUDHARY
40	PRIYANKA PAREEK
41	SHALINI SHARMA
42	BHANWAR SINGH
43	NIKHIL SINGH
44	NAGENDRA SINGH
45	ARCHANA GUPTA
46	YUVRAJ SINGH
47	CHETAN KUMAR GOYAL
48	PRIYA TAWRI
49	KARUNA SHARMA
50	AMBIKA SOLANKI
51	SUNITA
52	SUMAN SAHARAN
53	RAMKANYA SONI
54	KAMAL KUMAR VERMA
55	SANTOSH KUMAR BAIRWA
56	PRAVEEN BANU
57	JYOTI SINGH MEENA
58	SAVITRI SINGH
59	SURENDRA CHOUDHARY
60	RICHA CHOUDHARY (BADAL)
61	NARAYAN PRASAD
62	MUKESH CHAWLA
63	PRADEEP KUMAWAT
64	NAVEEN KUMAR KILANIYA
65	REKHA RANI
66	ASHUTOSH SINGH ARHA
67	SARITA YADAV
68	VIKAS KUMAR SWAMI
69	MAMTA SAINI
70	UMESH VEER
71	MOHAMMED AZAM
72	MANOJ KUMAR NIMORIYA
73	NILESH SINGH CHOUDHARY

*[Handwritten signature]*

S.NO.	NAME SARVA SHRI/SMT./MISS
74	PRIYANKAR SIHAG
75	SUNITA NASVARIYA
76	RAMESH KUMAR
77	PRAKASH CHANDRA MEENA
78	VIJENDRA KUMAR
79	KANA RAM MEENA
80	KALURAM
81	NUKESH BHAGORA
82	HARISH KUMAR
83	MANOJ TIWARI
84	JYOTSNA MEENA
85	VIKAS MARAG
86	RAJDEEP KAUR
87	VINEET KUMAR
88	MAHAVEER SINGH CHARAN
89	DIMPLE JANDEL
90	KAMAL KUMAR
91	KIRAN KUMAR CHOUHAN
92	RANVEER SINGH
93	KRISHNA MEENA
94	KRISHNA TANWAR
95	NAVEEN KUMAR JHARWAL
96	GOVIND RAM MEENA
97	RAJESH KUMAR MEENA
98	RENU SHAKEET
99	RAMESH KUMAR KAROL
100	SHER SINGH MEENA
101	POONAM MEENA
102	PARTAP SINGH MEENA
103	SURENDRA KUMAR
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108	RAVI KANT MEENA
109	RAJ PAL MEENA
110	SEEMA KAROL
111	POORAN SINGH MEENA
112	MAHESH SINGH MEENA

The Seniority of the aforesaid officers shall remain the same as declared by the Rajasthan Public Service Commission, Ajmer.

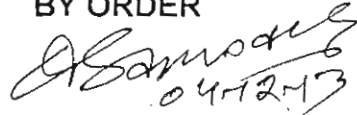




The trainees shall be paid basic salary in the Pay Scale of Rs.27,700-770-33,090-920-40,450-1080-44,770 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/ her father/wife/husband and father-in-law to the effect that he/ she has not taken dowry directly or indirectly and in any manner.

BY ORDER



REGISTRAR (ADMN.)

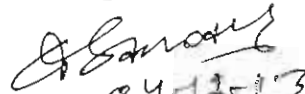
No.RJS/Estt.B2(i)/07/2010/Part-B/18196

Date : 4<sup>th</sup> December, 2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, C-7, Near Jai Narayan Vyas University Dispensary, Residency Road, Jodhpur alongwith copy of appointment order dated 02.12.2013 issued by the State Government.
11. All the District & Sessions Judges.
12. The Treasury Officer, Jodhpur City, Jodhpur.
13. All the concerned candidates alongwith appointment order dated 02.12.2013 issued by the Government and the joining instructions issued by the Rajasthan State Judicial Academy, Jodhpur. The candidates are further directed to regularly brows the website of the Rajasthan State Judicial Academy, Jodhpur i.e. [www.rajasthanjudicialacademy.nic.in](http://www.rajasthanjudicialacademy.nic.in).
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub. Court/Statistics/  
RJS Leave/Jr. Actt./Building Cell.



REGISTRAR (ADMN.)